NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBÉR-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/10/2016

NAME OF THE PETITIONER(S)

: R. Krishnamurthy

Represented by

NAME OF THE RESPONDENT(S) : M/s Samuthralakshmi Spinners (P) Ltd. & 4 others

Signature

UNDER SECTION

: 397/398

1)	P. J. RISHIKESH	
	S B	

S.No. Name (in Capital)

Counsel for RI, R2d

2. cim Vishnu 2. v.P. Saiviha

ORDER

Counsel for petitioner-2 present. Counsel for Respondent present. Both the counsels state that they are ready for arguments and pray time. At request, time is enlarged. Put up on 14.12.2016 at 10.30 A.M.

(Ch Mohd Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)